IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 26th OF AUGUST, 2025

WRIT APPEAL No. 2091 of 2025

VINOD KUMAR PRAJAPATI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

None for the appellant.

Shri Anubhav Jain - GA for the respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

None appears for the appellant despite pass over.

Appeal is dismissed in default.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

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